

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1672
TO BE ANSWERED ON DECEMBER 18, 2023
PMAY(U)

NO. 1672. SMT. SULATA DEO:

SHRI NIRANJAN BISHI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government releases the 2nd and 3rd instalments after compliance submissions like 100 per cent beneficiary attachment, 90 per cent Geo-tagging of houses, etc., which may not always be comprehensive on the part of Urban Local Bodies (ULBs) due to unavoidable issues; and
- (b) if so, whether Government will consider relaxing GoI norms for upfront Central Assistance release to prevent delays in house completion?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house to all eligible urban beneficiaries. Under PMAY-U, the Central Assistance is released in three instalments in 40%, 40% and 20% to the States/Union Territories (UTs) for construction of houses based on compliances submitted by them, as laid down in the Annexure 9A of PMAY-U scheme guidelines. Ministry has been consistently releasing all the instalments, based on the compliances received from the States/UT for early completion of houses. So far, out of total Central Assistance approved under PMAY-U, ₹59,347.76 crore for 81,86,300 houses as 1st installment, ₹30,726.29 crore for 50,46,102 houses as 2nd installment and ₹5,027.50 crore for 16,34,498 houses as 3rd installment have been released.

Further, in order to enhance the pace of completion of houses and achieve the vision of Housing for All within the stipulated time, para 14.8 of scheme guidelines has been amended so that the final instalment of 20% of Central Assistance against the BLC projects may be released in two tranches on the request of State/UT Governments.
